<table>
<thead>
<tr>
<th>Name of post</th>
<th>No. of posts</th>
<th>Classification</th>
<th>Scale of pay</th>
<th>Whether selection by direct recruitment or by promotion/deputation/transfer, grades from which promotion/deputation/transfer to be made</th>
<th>In case of recruitment by promotion/deputation/transfer, grades from which promotion/deputation/transfer to be made</th>
<th>Whether benefit of added years of service admissible w/r to 30 of the CCS (Pension Rules 1972)</th>
<th>Age limit for direct recruits</th>
<th>Educational and other qualifications required for direct recruits</th>
</tr>
</thead>
</table>

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotions:

- Period of probation: if any

Method of recruitment:

- Whether by direct recruitment, or by promotion/deputation/transfer and percentage of the vacancies to be filled by various methods

In case of recruitment by promotion/deputation/transfer, grades from which promotion/deputation/transfer to be made

If a DPC exists:

Circumstances in which UPSC is to be consulted in making recruitment decisions:

- Persons of organised Audit & Accounts Deputes who have put in 3 yrs. or more in the posts carrying scale of 1,1400-2300 & having knowledge of account rules. The period of service shall not exceed 10 yrs. if promotion in a lower post.